

merit of Portuguese laws by Indian laws, democratic elections in Goa and development of Marmagao and Panjim ports.

(c) and (d) A mild lathi-charge was made on the 2nd of July to disperse a crowd of about three hundred. No one was injured. Five persons were arrested but were released on the fifth of July.

तिब्बती शरणार्थियों का लद्दाख में बसाया जाना

*६८७. श्री महावीर दास : क्या प्रधान मंत्री यह बताने का इच्छा करेंगे कि :

(क) क्या यह सब है कि तिब्बत के शरणार्थियों को लद्दाख में बसाने के लिये जम्मू तथा काश्मीर राज्य और भारत सरकार को संयुक्त रूप से एक विशेष योजना बनाने का निर्णय हुआ है ; और

(ख) यदि उपरोक्त भाग (क) का उत्तर 'हां' हो, तो कितने तिब्बती शरणार्थियों को इस योजना के अन्तर्गत बसाया जायेगा और उनको वहां बसाने पर कितना खर्च होने की सम्भावना है ?

f [REHABILITATION OF TIBETAN REFUGEES IN LADAKH

*687. SHRI MAHABIR DASS: Will the PRIME MINISTER be pleased to state: *i*

(a) whether a it is a fact that after the joint consultations between the Government of Jammu and Kashmir and the Government of India it has been decided to formulate a special scheme for the rehabilitation of Tibetan refugees in Ladakh; and

^{ww} (b) if the answer to part (a) above be in the affirmative, the number of Tibetan refugees proposed to be re-

habilitated under the scheme and how much expenditure is likely to be incurred on their rehabilitation?]

बंदेशिक-कार्य मंत्रालय में उपमंत्री (श्री दिनेश सिंह) : (क) और (ख) भारत सरकार के सामने लद्दाख में तिब्बती शरणार्थियों के पुनर्वास के लिये विशेष योजना बनाने का कोई प्रस्ताव नहीं है।

लद्दाख में लगभग ४००० तिब्बती शरणार्थी हैं और जम्मू तथा काश्मीर सरकार इस बात की सम्भावनाओं को देख रही है कि अगर उचित भूमि मिल सकी तो जहाँ तक हो सकेगा, ज्यादा से ज्यादा शरणार्थियों को खेती-बाड़ी में फिर से बसा दिया जाएगा।

[THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) and (b) There is no proposal before the Government of India to formulate a special scheme for the rehabilitation of Tibetan refugees in Ladakh.

There are approximately 4,000 Tibetan refugees in Ladakh and the Government of Jammu and Kashmir are exploring possibilities of rehabilitating as many of them as possible as agriculturists provided suitable land can be found.]

DISMANTLING OF QUARTERS ON MATA SUNDARI ROAD

*692. SHRI CHANDRA SHEKAR: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether unorthodox quarters on the Mata Sundari Road in New Delhi are proposed to be dismantled;

(b) if so, why and when they are to be dismantled;

(c) whether it is a fact that quarter Nos. 2 and 4 were recently repaired and quarter Nos. 1—4 were provided with iron bars to their windows;

t[] English translation.

(d) the reasons why some quarters are being dismantled and some are being repaired;

(e) whether Government propose to repair those quarters which are in dilapidated condition on this road for the past many years; and

(f) if so, when it is proposed to do

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI MEHR CHAND KHANNA): (a) to (f) A statement is laid on the Table of the House.

STATEMENT

The roofs of the quarters in the Minto Road area were examined some time back and their condition was found unsatisfactory. The re-roofing of the quarters and other repairs in a phased manner were, therefore, sanctioned. The work was carried out in a number of quarters, including Nos. 1 to 4, Mata Sundari Road, but could not be completed in the remaining quarters for various reasons. Meanwhile, Government have been considering the question of redevelopment of the entire Minto Road area and they have also received demands from the Irwin Hospital and the Municipal Corporation of Delhi for land for their respective programmes of expansion of the hospital and slum clearance. These matters are under consideration and, pending a final decision, it is not possible to say which quarters will be repaired, which will be demolished and when. Generally speaking quarters falling in the areas to be given over to the Irwin Hospital for their expansion scheme or included in the first phase of re-development will not be re-roofed Or repaired.

DISMANTLING OF QUARTERS ON MAHARAJA RANJIT SINGH ROAD

*693. SHRI CHANDRA SHEKHAR: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether it is a fact that 12 orthodox quarters on Maharaja Ranjit Singh Road, New Delhi were dismantled some time ago to accommodate a Janata Hotel on that site;

(b) if so, when the construction of Janata Hotel is likely to be started and at what cost;

(c) whether it is also a fact that some quarters on this road are lying in an inhabitable condition for the past 5 or 6 years; and

(d) if so, whether Government propose to undertake their repair and if not, why not?

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI MEH CHANND KHANNA): (a) Ten quarters on Maharaja Ranjit Singh Road were demolished for the construction of the proposed Janata Hotel.

(b) The proposal is under consideration and final decision is likely to be taken within a couple of months.

(c) and (d) Thirteen quarters fell vacant about 3 years back and another recently, These fall in the area required by the Irwin Hospital for expansion. They have not been re-roofed or repaired as they will have to be demolished for the Hospital Expansion Scheme.

राज्यों में केंद्रीय प्रचार एकक

*६९४. श्री महावीर दास : क्या सूचना तथा प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या प्रत्येक राज्य में एक-एक केन्द्रीय प्रचार एकक है ;

(ख) यदि उपरोक्त भाग (क) का उत्तर 'हाँ' हो तो इस सम्बन्ध में पूरा ग्यौरा क्या-क्या है ;